

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

CORAM:

CP No. 190(ND)/2017

**PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
15.01.2018**

**NAME OF THE COMPANY: M/s Primetals Technologies South Asia Pvt.
Ltd.**

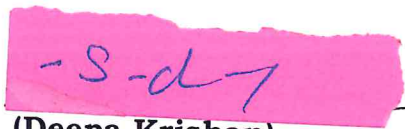
SECTION OF THE COMPANIES ACT: 66

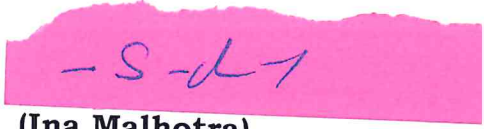
S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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Present:	Ms. Deepika Shori and Mr. Madhu Bose, Advocates for the Petitioner			
	Mr. Manish Raj for RD.			

ORDER

Reserved for orders.


**(Deepa Krishan)
Member (T)**


**(Ina Malhotra)
Member (J)**